

facture 300 Ambassador cars with 1489cc diesel engines and market them to customers of their choice for trial and demonstration purposes so that they could get feedback on the performance of the diesel cars in actual operating conditions. Although the overall performance of the limited-quantity of diesel cars manufactured by M/s. Hindustan Motors Ltd., is reported to be good, distribution of the limited quantity has not been wide enough to provide a comprehensive feedback on the performance from the users in actual operating conditions. M/s. Hindustan Motors were, therefore, permitted in December, 1979 to manufacture another 1500 diesel cars so that with a widespread distribution, the feedback information could be more usefully studied for taking a suitable decision in the matter.

Police firing in States under President's Rule

1160. SHRI K. C. SEBASTIAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of police firings in States which have been brought under President's rule in 1980;

(b) what is the number of deaths due to such police firings; and

(c) whether any judicial enquiries have been instituted in these firings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) The information is being collected from the State Governments concerned and will be laid on the Table of the House when received.

Crimes in Delhi

1161. SHRI K. C. SEBASTIAN: Will the Minister of HOME AFFAIRS be pleased to state:

(3) what is the number of criminal cases involving mairers, arson and

dacoities registered in the various police stations in the Union Territory of Delhi during the months of January and February, 1980; and

(b) what is the number of such cases registered during the corresponding months in 1979?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) 35 cases of murder, 11 cases of dacoity and 12 cases of arson were reported at various police stations in Delhi during the months of January and February, 1980.

(b) 25 cases of murder, 15 cases of dacoity and 9 cases of arson were reported during the corresponding period of 1979.

Setting up of Fire Stations in Delhi

1162. DR. LOKESH CHANDRA: SHRI MOHAMMED USMAN ARIF:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of new fire stations to be set up in Delhi in 1980-81; and

(b) whether adequate fire fighting equipment will be provided in multi-storied buildings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Municipal Corporation of Delhi has approved the opening of one new Fire Station during 1980-81.

(b) Owners of multi-storeyed buildings are themselves responsible for providing fire fighting equipment in the buildings owned by them. So far as multi-storeyed buildings belonging to the Central Government are concerned, provision of fire extinguishers have been made where Central Government offices are located. Such provisions have, however, not yet been made in the case of residential buildings. Provision of